

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

COMPANY APPEAL (AT)(MRTP) NO. 01 OF 2017
(OLD RTPE No. 89/2001)

IN THE MATTER OF :

Suneja Tower-II Flat Owners
Welfare Association

....Appellant

Vs.

Suneja Tower Pvt. Ltd & Ors.

....Respondents

Present:

For Appellant:

For 1st Respondent: Mr. Aditya Narain Advocate, Mr. Mishra Raj Shekhar
Advocate

ORDER

06.02.2020 Let the case be listed on **26.2.2020** before the appropriate

Bench.

(Justice S.J.Mukhopadhaya)
Chairperson

(Justice Bansi Lal Bhat)
Member (Judicial)

//sr/gc//